

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO. 180/00616/2018**

Friday, this the 12th day of October, 2018

CORAM

HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Mrs.Roopma Anand, aged 36 years
W/o.Anand Kumar, Trained Graduate Teacher (English)
Kendriya Vidyalaya, Pallipuram, Thiruvananthapuram 695 316
residing at Quarter No.11,Customs Quarters
Wellington Island, Cochin-682 009

[By Advocate Mr.Shafik M.A]

V.

1. The Commissioner
Kendriya Vidyalaya Sangathan
18 Institutional Area, Shaheed Jeet Singh Marg
New Delhi-110 016
2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam, Cochin – 682 020
3. Mrs.P.Ajitha, Trained Graduate Teacher
Kendriya Vidyalaya Ii, Naval Base
Cochin – 682 002

(By Advocate Mr.K.I.Mayankutty Mather for R 1&2)

This application having been finally heard on 12.10.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.ASHISH KALJA, JUDICIAL MEMBER

With the consent of the parties, this matter has been taken up though it is

a Division Bench matter. As submitted by learned counsel for the respondents at the Bar, the order of posting of the applicant at Ernakulam has been issued. As nothing survives in this matter, the Original Application is disposed of as infructuous. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the representation dated 16.8.2014submitted by the applicant

Annexure A-2 - True copy of the order F.11038/1/TGT/2014/KVS(HQ)(EII)/110086-90

Annexure A-3 - True copy of the representation dated 10.8.2016 submitted by the applicant

Annexure A-4 - True copy of the transfer guidelines dated 26.4.2017 issued by the 1st respondent

Annexure A-5 - True copy of the displacement list of teachers at Cochin

Annexure A-6 - True copy of the reply statement filed by the respondents in O.A No.180/851/2017

Annexure A-7 - True copy of the judgement dated 6.10.2017 of the Hon'ble High Court in W.P(C) No.31789/2017

Annexure A-8 - True copy of the order dated 14.12.2017 of this Tribunal

Annexure A-9 - True copy of the provisional displacement counts and Transfer Counts for annual transfer of 2018

Annexure A-10 - True copy of the O.M No.28034/2/97-Estt.(A) dated 12.6.1997 issued by the Ministry of Personnel

Annexure A-11 - True copy of the letter DOC.No.../Commsr/Misc/1/2018 dated 13.3.2018

Annexure A-12 - True copy of the letter F.No.31043/2018-19/KVS RO (EKM)/2066 dated 18.6.2018issued by the 2nd respondent

Annexure A-13 - True copy of the O.MF.No.28034/9/2009-Estt.(A) dated 30.9.2009 issued by the Ministry of Personnel

Annexure M.A-1 - True copy of the letter F.No.31011/2018-19/KVS RO(EKM)/3054 dated 25.7.2018 issued by the APIO of the 3rd respondent.

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